

(21)

3-7-91

No sitting. Adjourned to
to 6-8-91 for hearing.

Sri A.K. Gaur counsel for
respondents filed objection
in O.A. 739/88, O.A. 512/88
and W.S. in O.A. 1229/88.

kept on record, though the
respondents have failed to file
the right to file C.A. in O.A. 1229/88
Juc

202.

The case
accordingly is
submitted jointly
with other court
cases for orders
on 6/8/91. Also
submitted is
"objection" raised
by the Counsel
in OA 739/88.

aa
18/91

6-8-91

Hon D.K. Agrawal - Jm
Hon A.B. Corth - Am

On the Request of Counsel
for the applicant list
for hearing on 23-8-91
along with Connected
Cases.

Sushil
Bor

23-8-91

Hon. Mr. D.K. Agrawal, J.M.
Hon. Mr. A.B. Corthi, A.M.

Shri A.K. Gaur for the respondents,
Learned counsel for the applicant
Shri H.P. Chhabravarty has made
an endorsement on the back of
the petition that the petition is not
pressed. Therefore, the petition is
dismissed as withdrawn.

d
A.M.

de
J.M.

M.B.
undecided
cases -
OA 940/88
and
OA 1229/88
detached
and kept
with other
undecided files
aa